

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
IB-670/ND/2022

IN THE MATTER OF:

M/s. Aeris Communications India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Kshiv Ventures Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 07.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

**For the Petitioner/Operational Creditor :Mr. Shashank Deo Suhi, Mr. Aru
Prakash**

For the Respondent/Corporate Debtor :Mr. Arvind Kumar, Adv

ORDER

Heard Ld. Counsel for the Operational Creditor as well as Ld. Counsel for
the Corporate Debtor. Order in the matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)